COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 344 OF 2017

Dated: 16th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCO ... Appellant(s)

Vs.

Samalpatti Power Company Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan

Ms. Sonakshi Malhan for R-1

<u>ORDER</u>

Learned counsel for respondent No.1 seeks four weeks time to file reply. She may file the same on or before 15.12.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>25.01.2018</u>.

(S.D. Dubey)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/ss